

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No. 4689
TO BE ANSWERED ON 24.03.2021**

CENTRAL MONITORING OF MPLADS

4689. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has developed any central monitoring mechanism for the MPLAD Scheme;**
- (b) if so, the details thereof;**
- (c) whether the Government also proposes to bring its monthly report; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)

(a) Yes Sir.

(b) The Guidelines on Members of Parliament Local Area Development Scheme(MPLADS) provide for a detailed monitoring frame work. Chapter 6 of these guidelines contain detailed monitoring mechanism for implementation of the scheme; where the roles of the i) Central Government, ii) State / UT Government, iii) District Authority and Implementing Agencies are given in Para 6.2, Para 6.3, Para 6.4 and Para 6.5 respectively.

(c) & (d) Annexure -VI of the guidelines on MPLADS contains the proforma for Monthly Progress Report (MPR), to be prepared and submitted separately for each sitting / former Rajya Sabha / Lok Sabha Member by the Nodal District Authority to this Ministry with a copy to concerned Member of Parliament, on monthly basis.